

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 825 of 2020

IN THE MATTER OF:

Gammon Infrastructure Projects Ltd. ...Appellant.

Versus

AF Consult India Pvt. Ltd. & Anr. ...Respondent.

Present:

For Appellant: Mr. Ashish Verma, Advocate.

**For Respondent: Ms. Harshita Singhal and Ms. Sanjana Saddy,
Advocates for R-1**

Mr. Devvart Rana, RP (In person)

**ORDER
(Virtual Mode)**

19.04.2021 It is stated that efforts to settle the matter are still going on. The Learned Counsel for the Appellant seeks time. Resolution Professional is present. He states that steps required under Corporate Insolvency Resolution Process are continuing.

List the Appeal 'For Admission (After Notice)' Hearing on **2nd July, 2021.**

**[Justice A.I.S. Cheema]
The Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**